

Chairman of Khadi and Village Industries Commission;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). Government received complaints against the functioning of Khadi and Village Industries Commission (KVIC), including its Chairman. Some of the major complaints received, relate to:

(i) Supply of mill-made barrack blankets to DG, S&D by KVIC (ii) Disbursement of loans in Meerut region by KVIC without obtaining feasibility report etc. (iii) Appointment of officers in KVIC, violating Government ban order, (iv) Excess Administrative expenditure in KVIC.

On the basis of an assurance given by the Prime Minister on the floor of the House, an enquiry has been conducted by an Additional Secretary in the Ministry of Industry regarding some complaints. Action has already been initiated by the Government on the basis of his report. Government has also issued some directives to the Commission which are as under:

- (i) KVIC should not register any new institution for manufacture of Khadi including Polyvastra excepting in areas selected for special employment programme.
- (ii) No new institution for village industry should be directly

aided by KVIC. In all such cases, they should be financed by State KVI Board.

- (iii) KVIC should immediately review the functioning of the institutions which have been registered during the last three years and send a report to the Government.
- (iv) Commission should not purchase any property without getting separate allocation of funds for this purpose in the budget approved by the Central Government.
- (v) The present Commission should not sanction any funds to any society/institution till the new Commission is constituted.

#### **Urban Development Schemes for Maharashtra**

1285. SHRI ANNA JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount demanded by the Government of Maharashtra for urban development schemes for the year 1992-93;

(b) the details of the amount so far sanctioned as also the names of the areas where the same was spent/likely to be spent for development works; and

(c) the time by which the remaining schemes are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI P.K. THUNGON): (a) to (c). In its urbanisation strategy paper, Government of Maharashtra has identified 20 towns for priority development under the Centrally sponsored scheme of Integrated Development of Small and Medium Towns (IDSMT) during the Eighth Plan period. The State of Maharashtra has been tentatively allocated 17 towns for inclusion under IDSMT during the Eighth Plan period. Against this tentative allocation, the project report of 15 towns have already been cleared and Central Assistance of Rs. 3.78 crores sanctioned. Town-wise details of the Central Assistance sanctioned during the year 1992-93 and till now during the current financial year are given in the enclosed *Statement*. Project proposals submitted by the State Governments for Central Assistance under IDSMT are cleared from time to time in accordance with the guidelines in force and subject to availability of funds.

### STATEMENT

*Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1285. for 2.3.94*

S.No.	Town	Rs. in lakhs
<b>1992-93</b>		
1.	Jalgaon	40.00
2.	Srirampur.	35.00
3.	Shripur (Warwade)	20.00
4.	Wani	20.00
5.	Ambad	10.00
6.	Ahmednagar	35.00
7.	Kopargaon	20.00

S.No.	Town	Rs. in lakhs
8.	Latur	20.00
9.	Phaltan	16.132
Total:		261.132
<b>1993-94</b>		
10.	Sangammer	22.00
11.	Sangli	40.00
12.	Dhule	40.00
13.	Mukhed	12.0
14.	Pachora	24.00
15.	Warora	24.00
Total:		162.00
Grand Total:		378.132
i.e. Rs. 3.78 crores.		

### Rural Electronic Technology Centres

1286. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) the Rural Electronic Technology Centres in the country, location-wise;

(b) the total expenditure incurred by the Government on each of these centres during the last three years year-wise;

(c) the manner in which rural people have been benefited from these centres;

(d) whether these centres have any proposal to organise any programme to impart T.V./Transistor repairing training to the rural youths at block and panchayat level; and